

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.408

New IA/5486/ND/2023 IN IB/284/(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.

...

Applicant

Versus

Spaze Towers Pvt Ltd.

...

Respondent

Order under Section 7 of IBC, 2016.

Order delivered on 16.10.2023

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant

: Mr. Vivek Khanna, Ms. Apoorva Thakral & Ms.
Aparajita Singh, Advs.

For Applicant in IA No.5486

: Ms. Suraddha Deshmukh, Adv.

For the Respondent

: Mr. Sumesh Dhawan, Ms. Vatsala Kak & Mr. Shaurya
Shyam, Advs.

ORDER

Due to paucity of time, the matter is adjourned to 20.11.2023.

**Sd/-
(Court Officer)**